A total of 1731 ships have been escorted. Indian Navy has prevented 34 piracy attempts. A total of 120 pirates have been apprehended and 73 fishermen and crew rescued in 4 operations of Navy in East Arabian Sea in 2011.

(c) Indian Navy is cooperating with several other Navies in countering piracy in Gulf of Aden and the Arabian Sea.

Rescue of Chinese Vessel

2352. SHRIR.C. SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Indian Navy recently rescued a Chinese Vessel, MV Fucheng, from pirates' clutches; and
 - (b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) The Indian Navy, played a role in the rescue of Chinese vessel MV Full City from pirates on 5th May 2011 when, a message of pirate attack on MV Full City *vide* MERCURY Net was relayed to Indian Naval Maritime Patrol Aircraft (MPA) carrying out search in the area. Indian Naval Ship Tabar, was also directed to close the area at best speed. The pirates had boarded MV Full City but the crew locked themselves in the citadel/safe house. The Indian Naval aircraft arrived on the scene immediately and observed a pirate mother ship next to MV Full City and a skiff alongside the ship. The aircraft made a number of low passes over the ship and strongly warned the pirates on radio, to leave the merchant ship immediately as other Indian naval warships were closing the area. The aircraft observed that the warning had the desired effect and the skiff was seen leaving the ship along with the pirates and heading for its mother ship nearby. Meanwhile a helicopter, launched from a Turkish warship Giresun and F-18 aircraft from the US aircraft carrier also overflew MV Full City. A boarding team from Giresun boarded MV Full City and confirmed that the pirates had already left the merchant ship.

Investigations into Adarsh Housing Society scam

2353. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of DEFENCE be pleased to state:

- (a) whether the investigations in Adarsh Housing Society scam has been completed;
- (b) if so, what are the findings; and
- (c) what action has Government taken thereon?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Central Bureau of Investigation (CBI) had registered a Preliminary Enquiry on 15.11.2010 into the alleged irregularities in the allotment of land to Adarsh Cooperative Housing Society in Mumbai and